



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.10.2023

### NOTICE

Please take notice that the following matters listed on 31.10.2023 in the Court of Chairperson at 02:00 PM will not be taken up. The next date of Hearing will be notified later.

<b>1.</b>	I.A. No. 296, 427, 762, 2424, 3115 of 2022 & 985, 1130, 2301, 2650, 2834, 2898, 2919, 3110, 3138, 3169, 3730, 3828, 3815, 3829, 4453, 4471, 4503, 4796, 4953, 5031, 5033, 5036 of 2023 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
<b>2.</b>	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

By order of Hon'ble Chairperson

-Sd/-

Registrar